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## (2024) 07 TP CK 0031

## Tripura High Court- Agartala

Case No: Writ Petition (C) No. 492 Of 2024

Uttam Kumar Paul,

Son Of Late Sukumar APPELLANT

Paul

Vs

State Of Tripura,

Represented By The

Principal Secretary,

Department Of Power,

**New Secretariat** 

Complex, Khejur RESPONDENT

Bagan, P. O.

Secretariat S. O., P. S.

New Capital Complex,

District - West Tripura,

Pin - 799010 & Ors.

Date of Decision: July 25, 2024

Acts Referred:

• Constitution Of India, 1949 - Article 14, 16, 226

Hon'ble Judges: Aparesh Kumar Singh, CJ

Bench: Single Bench

Advocate: D.C. Saha, B. N. Majumder, D.J. Saha

Final Decision: Dismissed

Judgement